

DIVISION BENCH  
COURT - I

**O-226**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/115(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS TOPLINE INVESTMENT CONSULTANTS PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearance via video conference/physically**

**ORDER**

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **09.08.2024**.

**Satyajit Roy  
(Court Officer)**